

In the High Court of Judicature, Bombay.

Thurs day, the 17th day of November 1864.

SPECIAL APPEAL No. 651 of 1864.

Ramji Wulud Savji, Vellahad
ji Wulud Sayaji and Trimbukji
Wulud L. W. S. deceased, Appellant
his son and heir Ramji of the
Poona District (Original Plaintiffs)

versus

Kashi Wulud Loolaji
yoshi Bhange Colee of the Respondent
Poona District (Original Defendants)

Rs. 52-9-6

The claim in the Original Suit was to obtain possession of
Share of certain swam lands, attached to the district
Office of (Muzosole) of the Village of Lambe.

In Appeal No. 53 of 1864 the P.L. reversed
of the District of Poona at Poona who had awarded the claim
the Decree of the Muzof Lambe

A Special Appeal was preferred in the High Court on the grounds that Substan-
-tial errors in law in the investigation of
the case have been made which have
produced errors in the decision of
the

the case on its merits - in that
the Principal Sudur ameen was
in error in throwing out the claim
on the ground that Plaintiff has
failed in proving that he was in
possession of the property in dispute
within the last 30 years - where as it
was for the Defendant to prove such
a possession.

The Court confirms the decree of the
Prin! Sudder ameen.

Costs on Special Appellant.

Joseph Arnold
Attorney for the
Appellant

MEMORANDUM OF COSTS incurred in Special Appeal No. 651.

of 1864 against the decision of the Principal S^dmiin of the District of Poona — and disposed of on the 17th November 1864 by confirming the same with Costs

BY THE APPELLANT

In the District.				
In the Moonjeff's Court	33	15	5	
In the Principal S ^d miin Court	2	10	2	
				35 11 7 ✓
In this Court.				
Stamp for Memorandum of Special Appeal	4	"	"	✓
Stamps for copies of Decree and Judgment	4	8	"	✓
Stamp for Vukeelutnama <i>two</i>	4	"	"	✓
Batta for Process and Postage	1	2	6	✓
Sectioner's Fee	"	13	"	✓
Vukeel's Fee	1	9	2	✓
				16 8 ✓
				Rupees.... 51 12 3 ✓

BY THE RESPONDENT.

In the District.				
In the Moonjeff's Court	16	11	11	✓
In the Principal S ^d miin Court	9	11	2	✓
				26 7 1 ✓
In this Court.				
Stamp for Vukeelutnama <i>two</i>	4	"	"	✓
Vukeel's Fee	1	9	2	✓
				5 9 2 ✓
				Rupees.... 32 11 3 ✓



[Signature]
For Sealers

[Signature]
1st Assiste Recd.

The 17th day of November 1864